

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-104/2001/2732 /A**

From :- Smti Pronita Morang,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Shabnom Choudhury,  
Member, MACT,  
Kamrup, Amingaon.

Dated Guwahati, the 21<sup>st</sup> April, 2025.

Sub:- **Restricted holiday and Casual leave.**

Ref:- Your letter No. MACT/K-A/133/2025 dtd. 10.04.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 19.04.2025 as well as casual leave on 22.04.2025 and 23.04.2025, along with station leave permission from the evening of 11.04.2025 till the morning of 24.04.2025**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-104/2001/ 2733 /A, dated , 21- 04- 2025**

Copy to:

✓ The Project Manager, Gauhati High Court.

*21.04.25*

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*